## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:979 ANSWERED ON:25.11.2009 NATIONAL COUNCIL FOR TEACHER EDUCATION Baske Shri Pulin Bihar

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the National Council for Teacher Education (NCTE) has decided not to further recognize/permit institutions for conduct of B.Ed, course for the academic session 2010-2011 in the several States;

(b) if so, the reasons therefor; (

(c) the names of these States;

(d) the rest States that are allowed to conduct B.Ed. Course; and

(e) the States which have not applied to NCTE before 31st October, 2009 for regularizing the course?

## Answer

## MINISTER OF STATE IN THE MTNISRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (e) Keeping in view the study on demand and supply of teachers undertaken by the National Council for Teacher Education (NCTE) and specific recommendations received by it from the State Governments / Union Territories, the NCTE has decided not to further recognise institutions for conducting B.Ed, course for the academic session 2010-11 for Haryana, Punjab, Himachal Pradesh, Rajasthan, Uttar Pradesh, Andhra Pradesh, Kerala, Karnataka, Tamil Nadu, Puducherry, Gujarat, Maharashtra and Madhya Pradesh.

In respect of the remaining State/ UTs, application can be made to the NCTE for grant of recognition for starting a new course or for additional intake of a recognized course in accordance with the extant law. There is no provision under the NCTE Act for regularizing a non-recognised teacher education course.